COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 94 OF 2016

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramnesh Jerath

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Mr. Elangabam Premjit Singh Ms. Himanshi Andley for R.1

Mr. Bipin Gupta

Mr. Sunil Bansal for R.2 to 4

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on 14.09.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/pr